


PROFORMA FOR DECLARATION OF ASSETS				
(As On 31.03.2012)				
Name of Officer (In Full):		HIRENDRA SINGH TEKAM		
Date of Birth:		06.08.1964		
Present post held:		ADDITIONAL DISTRICT JUDGE RAIPUR		
Immovable Property				
Name of District sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
VILLAGE - KHAIRDA, TAH. - DINDORI, DIST- DINDORE, M.P.	JOINT HOUSE	JOINT 50 ACRE	SONS + FATHER	NIL
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
MOTER CYCLE AND CAR				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)	100 Gram -Rs. 2,00,000			


 11/11/13 (हिरन्द्र सिंह तेकान)
 द्वितीय अपर सत्र न्यायाधीश,
 रायपुर. (छ.ग.)

Shares/ Debentures			
Name of issuing Company 1		Nos. of Shares 2	
NIL		NIL	
Life Insurance Policy & Others			
Name of issuing Company 1		Amount 2	
LIC RAIPUR SMT ANITA TEKAM		PRIMIUME YEARLY - 24260	
LIC RAIPUR		PRIMIUME YEARLY - 9698	
LIC RAIPUR		PRIMIUME YEARLY - 11567	
Bank Deposites/ Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites			
2) Savings Bank A/CS	SBI RAIPUR	RAIPUR	120000
	ORIANTEL	RAIPUR	150000
3) PPF			183862
4) GPF			1026429
5) NSS			
6) Others	SBI MUTUAL FUND LAKSHYA TEKAM	RAIPUR	38300
	SBI MUTUAL FUND VAIBHAVI TEKAM	RAIPUR	33570
	SBI SAVING ACOUNT SMT ANITA TEKAM	RAIPUR	31000

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note: The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date

11/11/2013
(हिरेन्द्र सिंह तेकाम)
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